

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 209 of 2014 & IA No. 326 of 2014**

**Dated : 16<sup>th</sup> December, 2014**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**M/s Shree Cement Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. SS Shamsbery and Mr. Varun Punia  
Counsel for the Respondent (s) : Mr. C. K. Rai for RERC along with  
Mr. Dinesh Khandelwal, Dy. Director,  
RERC  
Mr. Kumar Mihir for Resp. No.1

**ORDER**

Learned counsel for the appellant has finished his arguments today.

Post the appeal for arguments by respondents on **13<sup>th</sup> January, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/vg*